

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S RAJESH PROJECTS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Rajesh Projects (India) Private Limited
2.	Date of incorporation of corporate debtor	14.10.1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL1999PTC101984
5.	Address of the registered office and principal office (if any) of corporate debtor	As per order passed by Hon'ble NCLT on 19.09.2019: 1601, RG Trade Tower, Plot No. B7, Netaji Subhash Place, Pitampura, New Delhi -110034 IN As per MCA data as on 24.09.2019: Shop No. 214, LSC Block-B, RG City Centre, Lawrence Road Delhi North West DL 110035 IN
6.	Insolvency commencement date in respect of corporate debtor	19.09.2019, being date of order passed by Hon'ble NCLT (Order received by IRP on 23.09.2019).
7.	Estimated date of closure of insolvency resolution process	17.03.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	D-32, East of Kailash, New Delhi – 110065 rgi.cirp@gmail.com
11.	Last date for submission of claims	07.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottee under real estate project
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<ol style="list-style-type: none"> 1. Mr. Anurag Jain IP Registration no. : IBBI/IPA-002/IP-N00749/2019 -2020/12736 Address: 1994, Sector-6, Bahadurgarh, Jhajjar, Haryana ,124507 e-mail: anuragjaincs@gmail.com 2. Mr. Shyam Arora IP Registration no. : IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi, National Capital Territory Of Delhi ,110019 e-mail: arora.shyaam@yahoo.com 3. Mr. Manoj Kumar Singh IP Registration no. : IBBI/IPA-003/IP-N00050/2017-18/10443 Address: 203, 2nd Floor, 10 Sikka Complex Community Centre, Preet Vihar, New Delhi, Delhi ,110092 e-mail: cma.msingh@gmail.com

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI) 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi -110001
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Rajesh Projects (India) Private Limited** on 19.09.2019.

The creditors of **M/s Rajesh Projects (India) Private Limited**, are hereby called upon to submit their claims with proof on or before 07.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Allotee under real estate project of the Corporate Debtor] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : **Gaurav Katiyar**

Date : 24.09.2019

Place : New Delhi